

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2068**  
TO BE ANSWERED ON 17.12.2025

**TRIBAL RESEARCH AND TRAINING INSTITUTES IN NORTH EAST**

2068. MS. SUSHMITA DEV:

Will the Minister of Tribal Affairs be pleased to state:

- a. the details and the number of Tribal research and training institutes currently functional in the North-East, State-wise;
- b. the amount of funds allocated to the Tribal research and training institutes in North-East during the last five years;
- c. the details of heads under which the said funds have been utilised; and
- d. the status of utilisation of the remaining funds by the said institute?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SHRI DURGADAS UIKEY)

(a) Ministry of Tribal Affairs, Government of India under the Centrally Sponsored scheme 'Support to Tribal Research Institutes (TRIs)' extends financial support to 29 Tribal Research Institutes (TRIs) in States/Union Territories (UTs) including the North- Eastern States on the basis of the Annual Action Plan submitted by the States/UTs subject to the approval of the Apex Committee chaired by the Secretary, Ministry of Tribal Affairs. Under the scheme, proposals relating to, inter-alia, research & documentation activities and training & capacity building programmes, organization of tribal festivals, yatras for promotion of unique cultural heritage and tourism and organisation of exchange visits by tribals are organised so that their cultural practices, languages and rituals are preserved and disseminated. TRIs are primarily institutions under the administrative control of the State Government/UT Administration. Details of the Tribal Research Institutes in North-eastern States are as follows:

S. No.	State Name	Name of the Institute	Year of Establishment
1.	Arunachal Pradesh	Tribal Research Institute	2018
2.	Assam	Assam Institute of Research for Tribals and Scheduled Castes	1962

3.	Manipur	Tribal Research Institute	1988
4.	Meghalaya	Tribal Research Institute	2018
5.	Mizoram	Tribal Research Institute	2018
6.	Nagaland	Tribal Research Institute	2018
7.	Sikkim	Tribal research Institute	2016
8.	Tripura	Tribal Research & Cultural Institute	1993

(b) Details of funds released under the Scheme 'Support to Tribal Research Institutes' to the Tribal research and training institutes in North- East during 2020-21 to 2024-25 are as under:

(Rs. in lakh)

Sl. No	State	Fund Released				
		2020-21	2021-22	2022-23	2023-24	2024-25
1	Arunachal Pradesh	184.15	0	0.00	48.63	150.00
2	Assam	0.00	0	0.00	0.00	270.00
3	Manipur	0.00	0	0.00	0.00	140.00
4	Mizoram	1178.22	766.65	53.75	550.00	723.14
5	Nagaland	0.00	85	205.000	400.00	600.00
6	Sikkim	144.00	273.3	0.00	0.00	200.00
7	Tripura	0.00	44.29384	0.00	25.00	300.00
8	Meghalaya	0.00	66.224	0.00	0.00	100.00
	Total	<b>1506.37</b>	<b>1235.46784</b>	<b>258.75</b>	<b>1023.63</b>	<b>2483.14</b>

(c) Details of heads under which the funds have been utilized by the States (as per information submitted by States) are as under:

S. No.	Name of the State	Details of heads under which the funds have been utilized (as per information submitted by States)
1	Arunachal Pradesh	1) REVENUE SECTION DEMAND NO.74 Social Justice, Empowerment and Tribal Affairs Code No. Central Sponsored Scheme Major Head:2235 Social Security and welfare Sub Major Head:60 other Social Security and Welfare program Minor Head:796 Tribal Area sub plan Sub Head:(03)02 Support to Tribal Institutes (TRIs) Detailed Head:01 Object Head:49 Other Revenue Expenses Scheme Name: Support to Tribal Research Institute in respect state of Arunachal Pradesh:3548, Scheme Code:: AR 114

		<p>2) CAPITAL SECTION  Demand No.74 Department of Social Justice and Empowerment and Tribal Affairs  Code No.08 Central Sponsored Scheme  Major Head:4235 Social Security and welfare  Sub Major Head: 60 other Social Security and Welfare program  Minor Head:796 Tribal Area sub plan  Sub Head:(03)02 Support to Tribal Institutes (TRIs)  Detailed Head:01  Object Head:72 Building and Structure  Scheme Name: Support to Tribal Research Institute in respect state of Arunachal Pradesh:354,  Scheme Code:: AR 415</p>
2	Assam	<p>Funds have been utilized under the following heads:</p> <p><b>3601-</b> Grants in aid to State Governments (Major Head)</p> <p><b>06-</b> Centrally Sponsored Scheme (Sub Major Head)</p> <p><b>796-</b> Tribal Area Sub Plan (Minor Head)</p> <p><b>85-</b> Programme for Development of Scheduled Tribes (PM Vanbandhu Kalyan Yojna)</p> <p><b>03-</b> Support to Tribal Research Institutes</p> <p><b>85.03.31-</b> Grant in Aid – General (Charged) Under Demand No. 100 of the Ministry of Tribal Affairs</p>
3	Manipur	<p>Funds have been utilized under the following heads:</p> <p><b>3601-</b> Grants in aid to State Governments (Major Head)</p> <p><b>06-</b> Centrally Sponsored Scheme (Sub Major Head)</p> <p><b>796-</b> Tribal Area Sub Plan (Minor Head)</p> <p><b>85-</b> Programme for Development of Scheduled Tribes (PM Vanbandhu Kalyan Yojna)</p> <p><b>03-</b> Support to Tribal Research Institutes</p> <p><b>85.03.31-</b> Grant in Aid – General (Charged) Under Demand No. 100 of the Ministry of Tribal Affairs</p>
4	Mizoram	<p>Funds have been utilized under the following heads:</p> <p><b>3601-</b> Grants in aid to State Governments (Major Head)</p> <p><b>06-</b> Centrally Sponsored Scheme (Sub Major Head)</p>

		<p><b>796-</b> Tribal Area Sub Plan (Minor Head)</p> <p><b>85-</b> Programme for Development of Scheduled Tribes (PM Vanbandhu Kalyan Yojna)</p> <p><b>03-</b> Support to Tribal Research Institutes</p> <p><b>85.03.31-</b> Grant in Aid – General (Charged) Under Demand No. 100 of the Ministry of Tribal Affairs</p>
5	Nagaland	<p>Funds have been utilized under the following heads:</p> <p><b>3601-</b> Grants in aid to State Governments (Major Head)</p> <p><b>06-</b> Centrally Sponsored Scheme (Sub Major Head)</p> <p><b>796-</b> Tribal Area Sub Plan (Minor Head)</p> <p><b>85-</b> Programme for Development of Scheduled Tribes (PM Vanbandhu Kalyan Yojna)</p> <p><b>03-</b> Support to Tribal Research Institutes</p> <p><b>85.03.31-</b> Grant in Aid – General (Charged) Under Demand No. 100 of the Ministry of Tribal Affairs</p>
6	Sikkim	<p>Funds have been utilized under the following heads:</p> <p>Budget Head: <b>2225.02.794.64.00.09</b> (Tribal Research Institute Central share)</p> <p>GoI Head: <b>3601.06.796.85.03.31</b></p> <p>Receipt Head: <b>1601.08.113.01.00.00</b></p>
7	Tripura	<p>Funds have been utilized under the following heads:</p> <p><b>03-</b>Support to Tribal Research Institutes, <b>85.03.31-</b>Grant in Aid- General (Charged) Under demand No.<b>100</b> of the Ministry of Tribal Affairs</p>
8	Meghalaya	<p>Funds have been utilized under the following heads:</p> <p><b>3601-</b> Grants in aid to State Governments (Major Head)</p> <p><b>06-</b> Centrally Sponsored Scheme (Sub Major Head)</p> <p><b>796-</b> Tribal Area Sub Plan (Minor Head)</p> <p><b>85-</b> Programme for Development of Scheduled Tribes (PM Vanbandhu Kalyan Yojna)</p> <p><b>03-</b> Support to Tribal Research Institutes</p> <p><b>85.03.31-</b> Grant in Aid – General (Charged) Under Demand No. 100 of the Ministry of Tribal Affairs for the year 2024-25</p>

(d) Details of Status of utilisation of funds remaining with the States (as per information submitted by States) are as under:

<b>S. No.</b>	<b>Name of the State</b>	<b>Status of utilisation of remaining funds (as per information submitted by States)</b>
1	Arunachal Pradesh	Funds have been fully utilised for the purpose for which it was sanctioned. Utilisation Certificates already submitted.
2	Assam	Funds have been fully utilised for the purpose for which it was sanctioned. Utilisation Certificates yet to be submitted.
3	Manipur	Funds have been fully utilised for the purpose for which it was sanctioned. Utilisation Certificates yet to be submitted.
4	Mizoram	Funds have been fully utilised for the purpose for which it was sanctioned. Utilisation Certificates yet to be submitted.
5	Nagaland	Funds have been fully utilised for the purpose for which it was sanctioned. Utilisation Certificates already submitted.
6	Sikkim	Funds have been fully utilised for the purpose for which it was sanctioned. Utilisation Certificates already submitted.
7	Tripura	Funds have been fully utilised for the purpose for which it was sanctioned. Utilisation Certificates yet to be submitted.
8	Meghalaya	Funds have been fully utilised for the purpose for which it was sanctioned. Utilisation Certificates yet to be submitted.

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